

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3607
ANSWERED ON:18.04.2005
SETTING UP OF SPECIAL COURTS FOR WILDLIFE CRIMES
Vallabbhaneni Shri Balashowry

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to set up special courts in Delhi and other cities for speedy trial of wildlife crimes;
- (b) if so, the details thereof;
- (c) by when the courts are likely to be set up;
- (d) whether any special allocation is likely to be made for the purpose; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a)

No, Sir.

(b) to (e) Does not arise.